

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP(IB)-348(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES:

Exquisite Buildcon Project Ltd.

v/s.

Hara Estate & Capital Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

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ORDER

On the withdrawal memo filed by the Petitioner's Counsel, this Company  
Petition is hereby **dismissed** as withdrawn.

SD/-

RAVIKUMAR DURAISAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Encl.: Withdrawal Memo.